



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

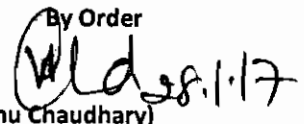
(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 30-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Cr. Misc. Petition No. 615/2016 Geeta Singh Vs. State	Harshvardhan	Rajendra Prasad
2	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Writ Petition No. 13607/2016 & 13606/2016 Smt. Radha Vs. Manoj Saraf	Kapil Gupta	O.P. Mishra
3	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 3082/2014 Hanes @ Anesh Vs. State	K.S. Loha	Shailesh Prakash Sharma
4	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 159/2017 Lokendra Sharma Vs. State	Madhav Mitra	Munindra Kaushik
5	Sh. G.K. Garg, Sr. Advocate	D.B. Civil Misc. Appeal No. 307/2016 Arihant Sethia Vs. Smt. Priyanka Sethia	K.N. Sharma	Sudhir Jain
6	Sh. Vinodi Lal Mathur Advocate	S.B. Civil Writ Petition No. 13683/2016 Om Prakash Gupta Vs. Indian Oil Corporation	D.K. Bhardwaj	Samit Bishnoi
7	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 2343/15 Thakur Sh. Govind Dev Ji Vs. Najmuddin	Rajneesh Gupta	D.K. Dixit
8	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Cr. Revision Petition No. 810/2016 & 811/2016 Rituraj@Rohit Parashar Vs. Smt. Pinki@ Vishakha Parashar	Lokesh Taylor	Ajay Goyal
9	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Civil First Appeal No. 381/2014 Tej Singh Vs. Jaipal	Saran Saini	Mahendra Goyal
10	Ms. Chandra Kanta Gupta, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2888/2016 Mukut Bihari Vs. State	P.C. Bhandari	Anil Upman
11	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Revision No. 14/2006 Shankar Lal Vs. Chandani Sharma	J.P. Goyal	Rajneesh Gupta
12	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 6467/2016 Naveen Vs. State	Amitabh Vijaywargia	Pradeep Sharma
13	Smt. Nirmala Sharma, Advocate	S.B. Civil Writ Petition No. 9783/12 Ashok Kumar Gambheer Vs. Bal Kishan @ Bali Ram Gambheer	Bipin Gupta	Hemendra Goyal
14	Ms. Raj Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 14126/2016 Anurag Sharma Vs. State	Vijay Singh Poonia	Gopal Singh Bareth

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

"Help The Needy - Timely Help May Create History"



MEDIATION CENTRE

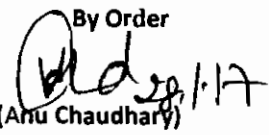
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Cause List Date 31-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil First Appeal No. 171/15 Ashok Soni Vs. Suresh Kumar Pareek	Intzar Ali	PC Jain
2	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 6657/2016 & 5962/2016 Mukesh Sharma Vs. State	Anil Upman	R.S. Shekhawat
3	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 2846 /16 Dinesh Chand Gupta Vs. State	Rajneesh Gupta	Peeyush Nag
4	Sh. A.K. Bajpai , Advocate	S.B. Arbitration Application No. 38/11 Suryoday Construction Co. Pvt. Ltd. Vs. Arvind Pareek	Anoop Dhand	Anuroop Singhi
5	Sh. Pankaj Gupta, Advocate	S.B. Civil Second Appeal No. 432/06 Shakir Husain Vs. Kadir Khan	S. Zakawat Ali	Sanjay Mehrishi
6	Ms. Archana Mantri , Advocate	S.B. Cr. Revision No. 1455/2016 Mohammad Saabir Vs. Smt. Jaibun Khatoon	Vinod Pathak	Suresh Kumar

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